

(b) The present installed capacity and production of fertilizers during 1983-84 are given below:

|                             | Nitrogen                 | Rs.   |
|-----------------------------|--------------------------|-------|
|                             | (Figures in lakh tonnes) |       |
| Present Installed Capacity. | 51.95                    | 14.88 |
| Production During 1983-84.  | 34.85                    | 10.48 |

(c) A number of fertilizer plants are operating at a high level of efficiency. Some fertilizer plants have, however, not been able to raise their production to a satisfactory level. Remedial measures such as renovation/debottlenecking/modernisation, installation of captive power facilities, addition of balancing equipments etc., have either been initiated or planned in order to improve the capacity utilisation of the fertilizer plants operating at low levels.

(d) It is difficult to assess this precisely.

#### Production of Soda Ash

1432. SHRI CHIMANBHAI MEHTA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 675 given in the Rajya Sabha on the 30th July, 1984 and state:

(a) what is the production of soda ash in Gujarat and other States during 1983-84; and

(b) what is the projected expansion of the production of soda ash in Gujarat and other States?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMA CHANDRA RATH): (a) The production of Soda Ash in the country during the year 1983-84 was of the order of 7.81 lakh tonnes, including 7.13 lakh tonnes in the State of Gujarat.

(b) The estimates of production of Soda Ash, made at the beginning of 1984-85, indicated that during 1984-85, the production of Soda Ash would be of the order of 9.04 lakh tonnes, including 7.90 lakh tonnes in the State of Gujarat.

#### Marketing of drugs without price approval

1433. SHRI BHUBANESWARI KALITA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 717 given in the Rajya Sabha on the 30th July, 1984 and state:

(a) what are the names of the products being marketed by Biddle Sawyer and Glaxo without price approval; what are the prices being charged by those companies and the sales turnover of each of such products during the year 1983-84;

(b) what steps are being taken against these companies as per existing laws;

(c) whether it is a fact that these companies are also indulging in over-invoicing in the matter of import of raw materials; and

(d) what are the imports of bulk drugs of each Company during the last three years, year-wise, quantity imported CIF price, source of import and what prices of these bulk drugs were taken by his Ministry for working out their formulation prices?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) No instance of any price controlled formulation being marketed by M/s. Biddle Sawyer and M/s. Glaxo Labs. without price approval has come to the notice of the Government.

(b) Does not arise.

(c) No instance of any over-invoicing in the matter of import of raw materials by M/s. Biddle Sawyer and M/s. Glaxo Labs. has come to the